

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-16 (ND) 2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018.**

**NAME OF THE COMPANY: Avinash EM Projects Pvt. Ltd. Vs. Vichitra
Constructions Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Prince Mohan and Mr. Himanshu Harbola, Advocates
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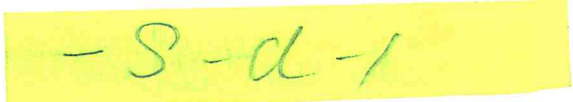
For the Respondent:	None
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ORDER

Notice to the Respondents vide all modes including through the process of the Bench. Dasti as well. Affidavit of service be filed.

To come up on 5th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**